

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 416 of 2013  
In DFR No. 2309 of 2013**

**Dated : 3<sup>rd</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Rajasthan Vidyut Prasaran Nigam Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Misra  
Mr. Shashank Pnadiit  
Counsel for the Respondent(s) : Ms. Anushree Bardhan  
Mr. M.G. Ramachandran for R.2**

**ORDER**

**IA No. 416 of 2013  
(Appl. for condonation of delay)**

We have heard the learned counsel for the parties.

***Order is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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